

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal Nos.86 of 2014
& IA Nos.156 of 2014, 163 of 2014 and 432 of 2015,
Appeal No.233 of 2013 & IA No.318 of 2013 and Appeal No.102 of 2014**

Dated: 16th September, 2016

In the matter of :

A.Nos.86 of 2014 & IA Nos.156 of 2014, 163 of 2014 and 432 of 2015

Chhattisgarh State Power Distribution Co. Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : -

Appeal No.233 of 2013 & IA No.318 of 2013

Power Grid Corporation of India Ltd. ... Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : -

Appeal No.102 of 2014

Tamil Nadu Generation and Distribution Corporation Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & ors. .. Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : -

O R D E R

Due to fire in the office building, the court could not assemble on 14th September, 2016.

As agreed by the parties, list the matter on 20th October, 2016.

Court Master

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